

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 302
ANSWERED ON 27/11/2024

PM-SGMBY IN TAMIL NADU

302. SHRI MALAIYARASAN D
SHRI THARANIVENTHAN M S

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has launched the Pradhan Mantri-Surya Ghar: Muft Bijli Yojana (PM-SGMBY) to provide free electricity to households;
- (b) if so, the details of objectives of the yojana and the eligibility criteria for selection of beneficiaries;
- (c) the total number of beneficiaries likely to be covered thereunder and the regions where it has been implemented or likely to be implemented including Kallakurichi and Arani Lok Sabha Constituency of Tamil Nadu;
- (d) the funds allocated under the yojana across the country including Tamil Nadu along with the progress made in its implementation; and
- (e) the steps being taken to ensure timely and efficient delivery of solar power under the yojana?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (d) The Government has launched PM-Surya Ghar: Muft Bijli Yojana in February 2024, to increase the share of solar rooftop capacity and empower residential households to generate their own electricity. The scheme has an outlay of Rs 75,021 crore and is to be implemented till FY 2026-27. The key objectives of the scheme are:

- To achieve 1 crore rooftop solar (RTS) installations in residential sector.
- To help provide free/low-cost electricity to 1 crore households up to 300 units of electricity per month by installation of RTS.
- To produce renewable electricity of 1 lakh crore units through the solar capacity installed under the scheme, which will result in reduction of 72 crore ton of CO₂eq emission during the 25 years of lifetime for RTS projects.
- To develop the required enabling ecosystem for RTS projects, including regulatory support, manufacturing facilities, supply chain, vendor network, operation & maintenance facilities, etc., in the country.
- To boost local economy and employment generation along with enhanced energy security.
- To aid in achievement of India's commitment for green climate through its NDCs (Nationally Determined Contributions) at UNFCCC by installation of 30 GW of solar capacity through RTS by 2026-27.

The PM-Surya Ghar: Muft Bijli Yojana is open for all residential consumers of the country including the consumers of Kallakurichi and Arani Lok Sabha Constituency of Tamil Nadu and

there is no state-wise allocation of targeted 1 crore households under the scheme. The residential consumers can register and apply for installation of rooftop solar plant under the scheme at the National Portal <https://www.pmsuryaghar.gov.in>.

The State/UT wise detail of total no of registrations, applications & installations made under the scheme, including in the state of Tamil Nadu is given at **Annexure**.

(e) The Ministry has taken following steps to ensure timely achievements of targets for installation of rooftop solar plants in 1 crore household under the Scheme:

- Online process from registration to subsidy disbursement directly in the bank account of the residential consumer through National Portal.
- Availability of collateral free loan from nationalized banks at concessional interest rate of 7% with tenure of 10 years.
- To ensure quality of installations detailed specifications of the rooftop solar plants have been issued.
- Simplified the regulatory approval process by waiver of technical feasibility requirement and auto load enhancement.
- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Developed framework for vendor rating system.
- Issued guidelines for innovative projects.
- Capacity building and training programmes being conducted for creating skilled manpower.
- To create awareness about the scheme, the awareness and outreach program is being implemented in the entire country.
- Regular monitoring of the progress of the scheme at different levels.
- An online grievance raising tool has been developed as part of National Portal, which allows consumers and vendors to submit their grievances.

Annexure

Annexure referred in reply of part (a) to (d) of Lok Sabha Unstarred Question No. 302 to be answered on 27/11/2024 regarding “PM-SGMBY in Tamil Nadu”

The State/UT wise details of total no of registrations, applications, installations made under the PMSG: MBY across the country (As on 21/11/2024)

S. No.	State	Registration (Nos.)	Application (Nos.)	Installation (Nos.)
1	Andhra Pradesh	629,934	71,064	6,357
2	Arunachal Pradesh	1,185	83	-
3	Assam	1,733,942	265,683	2,659
4	Bihar	931,650	53,129	2,186
5	Chhattisgarh	228,979	24,507	720
6	Goa	10,344	4,153	322
7	Gujarat	1,183,828	310,845	281,769
8	Haryana	434,114	146,693	13,853
9	Himachal Pradesh	152,594	3,825	385
10	Jharkhand	250,922	5,888	68
11	Karnataka	500,949	103,917	4,919
12	Kerala	246,515	85,316	51,301
13	Madhya Pradesh	526,469	42,884	17,942
14	Maharashtra	1,601,338	481,206	120,696
15	Manipur	2,551	539	60
16	Meghalaya	7,866	1,434	14
17	Mizoram	2,981	547	47
18	Nagaland	1,191	232	5
19	Odisha	1,267,637	74,710	984
20	Punjab	117,735	9,608	3,506
21	Rajasthan	491,355	200,036	18,022
22	Sikkim	421	27	1
23	Tamil Nadu	965,111	74,364	19,255
24	Telangana	119,226	18,683	7,153
25	Tripura	9,894	963	76
26	Uttar Pradesh	2,223,461	534,529	51,313
27	Uttarakhand	146,546	25,395	9,074
28	West Bengal	355,580	24,913	236
29	A&N Islands	999	72	1
30	Chandigarh	4,700	878	271
31	DNH & DD	4,382	144	32
32	Jammu and Kashmir	288,129	8,160	288
33	Ladakh	2,977	380	134
34	Lakshadweep	660	269	69
35	NCT of Delhi	22,966	6,504	1,879
36	Puducherry	19,434	955	422
	Total	14,488,565	2,582,535	616,019